

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :23/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2301- 11.00AM -11.05 AM

858-ADMISSION-CODE-PREFERENTIALALLOTMENT-11.06 A.M

1	SEBI Appeal	35/2024	HIMANSHU AGARWAL Vs. SEBI	JURAL LLP
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266-DISPOSAL-CODE-SIPHONEDFUNDS-AT11.08 AM

2	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2

Sub Matter : Misc. Application/0000657/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000592/2023		
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter(Disposed) :		Misc. Application/0000675/2021		
Sub Matter(Disposed) :		Misc. Application/0000125/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
Sub Matter :		Misc. Application/0000656/2022		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter :		Misc. Application/0000889/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	656/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000054/2021)	R V Legal
	Misc. Application	657/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000244/2019)	Jugal C Thacker
	Misc. Application	1576/2022	COMFORT SECURITIES LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001005/2022)	Prakash Shah and Associates
	SEBI Appeal	1005/2022	COMFORT SECURITIES LIMITED Vs. SEBI Sub Matter : Misc. Application/0001576/2022 Sub Matter(Disposed) : Misc. Application/0001577/2022	Prakash Shah and Associates
	Misc. Application	592/2023	Jugal Chandrakant Thacker -Additional documents Vs. SEBI (Main Matter Number :SEBI Appeal/0000363/2019)	ABHISHEK TIWARI
<u>381-ADMDISPOSAL-CODE-WTMDISGORGMENT-AT11.10 A.M</u>				
3	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners

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	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI (Main Matter Number :SEBI Appeal/0000497/2021)	Shah and Ramaiya
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI Sub Matter : Misc. Application/0000778/2021	Shah and Ramaiya
<u>468-DISPOSAL-COURTCODE-GDRISSUE-AT11.12 AM</u>				
4	SEBI Appeal	447/2022	Mr. Hassan Ali and Ors. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000726/2022 Sub Matter(Disposed) : Misc. Application/0000727/2022 Sub Matter : Misc. Application/0000802/2022 Sub Matter(Disposed) : Misc. Application/0001536/2022 Sub Matter : Misc. Application/0000575/2023 Sub Matter(Disposed) : Misc. Application/0000576/2023	Nikita Vijay Senior Associate
	Misc. Application	802/2022	Mr. Hassan Ali and Ors.-STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000447/2022)	Nikita Vijay Senior Associate
	Misc. Application	90/2023	BODHTREE CONSULTING LIMITED AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000211/2023)	Arnav Tandon
	SEBI Appeal	211/2023	BODHTREE CONSULTING LIMITED AND ORS. Vs. SEBI Sub Matter : Misc. Application/0000090/2023 Sub Matter(Disposed) : Misc. Application/0000689/2023 Sub Matter(Disposed) : Misc. Application/0001022/2023 Sub Matter : Misc. Application/0001023/2023	Arnav Tandon
	Misc. Application	575/2023	Hassan Ali and Ors.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000447/2022)	Arnav Tandon Counsel

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1023/2023	BODHTREE CONSULTING LTD. AMENDMENT Vs. SEBI	Corporate Professionals Advocates and Advisors
(Main Matter Number :SEBI Appeal/0000211/2023)				
<u>991-DISPOSAL-COURTCODE-SUGARSAO-AT 11.14 AM.</u>				
5	SEBI Appeal	621/2022	PAT FINANCIAL CONSULTANTS PVT. LTD. Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) : Misc. Application/0000817/2022				
Sub Matter(Disposed) : Misc. Application/0001718/2022				
	SEBI Appeal	622/2022	GANDIV INVESTMENT PVT. LTD. Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) : Misc. Application/0000940/2022				
Sub Matter(Disposed) : Misc. Application/0001719/2022				
<u>851-DISPOSAL-COURTCODE-LOANS-AT11.16 AM</u>				
6	SEBI Appeal	727/2022	Mr. Krishna Ghag Vs. SEBI	DMD ADVOCATES
Sub Matter(Disposed) : Misc. Application/0001210/2022				
Sub Matter : Misc. Application/0000018/2023				
Sub Matter : Misc. Application/0000232/2023				
	SEBI Appeal	728/2022	Mr. Dilip Bhatia Vs. SEBI	DMD ADVOCATES
Sub Matter(Disposed) : Misc. Application/0001211/2022				
Sub Matter : Misc. Application/0000233/2023				
	SEBI Appeal	778/2022	IL AND FS TRANSPORTATION NETWORKS LTD. Vs. SEBI	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter : Misc. Application/0001804/2022				

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	SEBI Appeal	892/2022	RAMCHAND KARUNAKARAN Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0001458/2022		
	Sub Matter(Disposed) :	Misc. Application/0001459/2022		
	Misc. Application	18/2023	SEBI-EXTENSION OT TIME IN FIL. OF AFFID. IN REPLY Vs. KRISHNA GHAG	ECONOMIC LAW PRACTICE DMD ADVOCATES
	(Main Matter Number :SEBI Appeal/0000727/2022)			
	Misc. Application	1804/2022	SEBI-EXEMPTION OF FILLING IN REPLY Vs. IL and FS Transportation Networks Limited	ECONOMIC LAW PRACTICE Cyril Amarchand Mangaldas
	(Main Matter Number :SEBI Appeal/0000778/2022)			
	Misc. Application	232/2023	MR.KRISHNA GHAR EXTENTION OF TIME IN REJOINER Vs. SEBI	DMD ADVOCATES
	(Main Matter Number :SEBI Appeal/0000727/2022)			
	Misc. Application	233/2023	Mr. Dilip Bhatia Extention of time in Rejoinder Vs. SEBI	DMD ADVOCATES
	(Main Matter Number :SEBI Appeal/0000728/2022)			
<u>775-DISPOSAL-COURTCODE-OBSERVATION-AT-11.18 AM</u>				
7	Misc. Application	1468/2022	Triveni Enterprises Ltd. Vs. SEBI	Shah and Ramaiya
	(Main Matter Number :SEBI Appeal/0000959/2022)			
	SEBI Appeal	959/2022	Triveni Enterprises Limited Vs. SEBI	Shah and Ramaiya
	Sub Matter :	Misc. Application/0001468/2022		
	Sub Matter :	Misc. Application/0001670/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1670/2022	Triveni Ltd.-Amendment Vs. SEBI	Enterprises Shah and Ramaiya

(Main Matter Number :SEBI Appeal/0000959/2022)

171-DISPOSAL-COURTCODE-EXDONAO-AT11.20 AM

8	Misc. Application	280/2023	Mr. Vishal Soni-DELAY Vs. SEBI	Pravinbhai Vikas Bengani Advocate
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(Main Matter Number :SEBI Appeal/0000289/2023)

	Misc. Application	383/2023	Mr. Henal Patel and Ors.-Delay Vs. SEBI	Akansha Jain Practicing Company Secretary
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(Main Matter Number :SEBI Appeal/0000356/2023)

	SEBI Appeal	289/2023	Mr. Vishal Pravinbhai Soni Vs. SEBI	Vikas Bengani Advocate
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Sub Matter : Misc. Application/0000280/2023
Sub Matter(Disposed) : Misc. Application/0000721/2023
Sub Matter(Disposed) : Misc. Application/0001227/2023

	SEBI Appeal	356/2023	Mr. Henal Patel and Ors. Vs. SEBI	Akansha Jain Practicing Company Secretary
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Sub Matter : Misc. Application/0000383/2023

150-DISPOSAL-COURTCODE-MANGALAMAO-AT11.22 AM

9	SEBI Appeal	287/2023	RISHAB MAHENDRA SHAH Vs. SEBI	Bespoke Legal
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Sub Matter(Disposed) : Misc. Application/0000249/2023
Sub Matter(Disposed) : Misc. Application/0000250/2023
Sub Matter(Disposed) : Misc. Application/0000676/2023

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 CIVIL CAUSE LIST OF DATE :23/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-AT11.24 AM</u>				
10	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000004/2022		
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000005/2022		
	IRDA-MISCAPPLIC ATION	12/2020	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLIC ATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				